

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 07/08	TP 09/16	Hearing	397/ 398	M. Leela & 4 Ors. Vs. T.R. Mills Ltd. & 4 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **R. VIDHYA SHANKAR** ADV For Petitioners **R. Vidhya Shankar**
(9952211995)

ANARGHYA K. CHANDAR ADV FOR RESPONDENTS
(9108357250) 5, 6 & 7

Anarghya K. Chandar

Counsel for petitioner is present. Counsel for R-5,6 and 7 is present. Today, this matter listed for clarification. Since both sides have completed their arguments, therefore, the matter can be reserved for orders.

Hence, the case is reserved for orders.


MEMBER (J)


MEMBER (T)